

**NATIONAL COMPANY LAW TRIBUNAL
DIVISION BENCH, COURT – II
CHENNAI**

**ATTENDANCE CUM ORDER SHEET OF THE HEARING OF NATIONAL
COMPANY LAW TRIBUNAL, CHENNAI BENCH, HELD ON 27-06-2024 AT
10.30 A.M. THROUGH VIDEO CONFERENCING:**

**PRESENT : SHRI. JYOTI KUMAR TRIPATHI, HON'BLE MEMBER (JUDICIAL)
SHRI. RAVICHANDRAN RAMASAMY, HON'BLE MEMBER (TECHNICAL)**

PETITION NUMBER : IA/994/IB/2020

APPLICATION NUMBER : IBA/210/2019

NAME OF THE APPLICANT : CS Satyadevi Alamuri (RP)
M/S L.S.P Agro Ltd.

NAME OF THE RESPONDENT(S) : Kotak Mahindra Bank Ltd & 3 others

UNDER SECTION : Sec 60(5) of IBC, 2016

ORDER

Ld. Counsel Ms. Dhanya Dheekshitha for the Applicant. Ld. RP is present in person.

In this case the issue pertaining to payment of CIRP expenditure as well as Section 7 proceedings are pending before the Hon'ble Supreme Court.

List the Application for hearing on **18.10.2024**.

-Sd-
RAVICHANDRAN RAMASAMY
Member (Technical)

-Sd-
JYOTI KUMAR TRIPATHI
Member (Judicial)

phk